

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :05/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/50548/2024 ARBP/100/2024	ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD.,(OMFED) KHURDA VS M/S AASMA FOOD AND BEVERAGES PVT., BIHAR	RODYA SUNDAR KANUNGO VS	// ( //
2	D-ARBP/49461/2024 ARBP/101/2024	GGLPL PCTPL JV, ANGUL VS MAHANADI COALFIELDS LIMITED., SAMBALPUR	AVIJIT PATNAIK VS	// ( //
3	D-ARBP/50242/2024 ARBP/102/2024	SUSIL CHANDRA DASH VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// ( //
4	D-BLAPL/36436/2024 BLAPL/12247/2024	BIJAYA KUMAR MAJHI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	TUMUDIBANDHA /134 /2024 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000182/2024
5	D-BLAPL/36461/2024 BLAPL/12248/2024	RITESH KORKARA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /404 /2024 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000597/2024
6	D-BLAPL/36450/2024 BLAPL/12249/2024	SUPRAVAT MOHAPATRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000084/2023
7	D-BLAPL/36323/2024 BLAPL/12250/2024	AJAY @ AJAYA KUMAR PATRA @ AJU VS STATE OF ODISHA	PRAHALLAD SAHU VS	BIKRAMPUR FCI /171 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001216/2024
8	D-BLAPL/36224/2024 BLAPL/12251/2024	MD. SONU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BANHARPALI /147 /2024 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000155/2024
9	D-BLAPL/35717/2024 BLAPL/12252/2024	BENAZIR BIBI @ BENAJIR BIBI @ PARWIN VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	BINJHARPUR /558 /2024 S.D.J.M.,JAJPUR(Jajapur ) CT/0002651/2024
10	D-BLAPL/36195/2024 BLAPL/12253/2024	SRIKANTA MOHAKUD VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /364 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0001010/2024
11	D-BLAPL/36185/2024 BLAPL/12254/2024	PRASANTA BARIK @ TIKI VS STATE OF ODISHA	HARIPAD MOHANTY VS	MALGODOWN /38 /2024 1ST ADJ,CUTTACK(Cuttack) Spl/0000012/2024

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12	D-BLAPL/35759/2024 BLAPL/12255/2024	SK. SAIJU@SAIJAT KHAN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BALASORE TOWN /320 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000860/2024
13	D-BLAPL/36183/2024 BLAPL/12256/2024	AZZU KUMAR BARJHAI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	LACHHIPUR /154 /2024 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000061/2024
14	D-BLAPL/36001/2024 BLAPL/12257/2024	DEBASHISH NAYAK @ PINKU VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	GOSANINUAGAM /182 /2023 3RD ADDL.SESSION JUDGE CUM SPL.J Spl/0000048/2023
15	D-BLAPL/36148/2024 BLAPL/12258/2024	SK. ARBAZUDDIN @PAPLU VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BALASORE TOWN /320 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000860/2024
16	D-BLAPL/36618/2024 BLAPL/12259/2024	BHARAT RAMKRUSHNA SURADAKAR VS STATE OF ODISHA	PRANAB KUMAR DAS VS	KALIMELA /131 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000075/2022
17	D-BLAPL/36006/2024 BLAPL/12260/2024	REKHARANI NAYAK VS STATE OF ODISHA	LALITENDU BHUYAN VS	TIHIDI /348 /2024 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000077/2024
18	D-BLAPL/36616/2024 BLAPL/12261/2024	MANGULU RAJAHANSA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /166 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000105/2024
19	D-BLAPL/36504/2024 BLAPL/12262/2024	BINOD KUMAR SA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	BHAWANIPATNA SADAR /403 /2024 A.D.J.,BHAWANIPATNA(Kalahandi) Spl/0001024/2024
20	D-BLAPL/36610/2024 BLAPL/12263/2024	R.KAMESWAR RAO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NANDAPUR /110 /2024 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000097/2024
21	D-BLAPL/36514/2024 BLAPL/12264/2024	A. HADU PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BAIDYANATHPUR /140 /2022 ASST.SESIONS JUDGE,GANJAM AT BE ST/0000029/2023
22	D-BLAPL/36603/2024 BLAPL/12265/2024	NIRANJAN GIRI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	CHAULIAGANJA /263 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001051/2024
23	D-BLAPL/36598/2024	JUNATHAN TOPPO	RABINDRA NATH PRUSTY	RAJGANGPUR /383 /2024

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	BLAPL/12266/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000089/2024
24	D-BLAPL/36515/2024 BLAPL/12267/2024	SHANKAR HEMBRAM VS STATE OF ODISHA	RAJJEET ROY VS	Maitri Vihar PS /517 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002087/2024
25	D-BLAPL/36570/2024 BLAPL/12268/2024	MUKESH SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KABISURYANAGAR /468 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000463/2024
26	D-BLAPL/36539/2024 BLAPL/12269/2024	ARATI DIGAL VS STATE OF ODISHA	SATYA SHIVA DASH VS	//0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000115/2024
27	D-BLAPL/36516/2024 BLAPL/12270/2024	SK. HAPIZUL HOSEN@SK. HAFIJUL HOSEN VS STATE OF ODISHA	RAJJEET ROY VS	SPL.TASK FORCE /24 /2023 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001729/2023
28	D-BLAPL/36533/2024 BLAPL/12271/2024	SOMA BHAKAT @ SAMA BHAKAT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /190 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000184/2024
29	D-BLAPL/36519/2024 BLAPL/12272/2024	ABHINASH BAG@LALU VS STATE OF ODISHA	RAJJEET ROY VS	BOLANGIR SADAR /398 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0001951/2024
30	D-BLAPL/36524/2024 BLAPL/12273/2024	NABAKISHORE SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /523 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000624/2024
31	D-BLAPL/36631/2024 BLAPL/12274/2024	RAKESH CHOURASIA VS STATE OF ODISHA	DEBASIS SAHOO VS	//0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000048/2024
32	D-BLAPL/36530/2024 BLAPL/12275/2024	MOINUDDIN AHMAD VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	//0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000045/2023
33	D-BLAPL/36625/2024 BLAPL/12276/2024	HIMANSHU SAHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KUNDHEIGOLA /378 /2023 SPECIAL JUDGE,DEOGARH(Debagarh ) Spl/0000025/2023
34	D-BLAPL/36531/2024 BLAPL/12277/2024	DURGA CHARAN BHUYAN VS	MRUTUNJAY MOHANTY VS	DHAULI PS /213 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha )

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35	D-BLAPL/36328/2024 BLAPL/12278/2024	STATE OF ODISHA A. SANTU VS	S.S.RAY (2) VS	CT/0001730/2024 SURADA /509 /2024 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar
36	D-BLAPL/36163/2024 BLAPL/12279/2024	STATE OF ODISHA LOKANATH SAHU VS	SANTOSH KUMAR DWIVEDY VS	GR/0000840/2024 SORO /648 /2024 J.M.F.C.,SORO(Baleshwar)
37	D-BLAPL/36145/2024 BLAPL/12280/2024	STATE OF ODISHA UTTAM PANDEY VS	BIKASH KUMAR KUND VS	CT/0000973/2024 MELCHHAMUNDA /171 /2024 SPECIAL JUDGE,BARGARH(Bargarh )
38	D-BLAPL/36404/2024 BLAPL/12281/2024	STATE OF ODISHA RAJAT KUMAR NANDA @ RINKU VS	BISWAJIT TRIPATHY VS	Spl/0000039/2024 SAHID NAGAR P.S. /188 /2024 J.M.F.C.,BHUBANESWAR(Khordha )
39	D-BLAPL/35828/2024 BLAPL/12282/2024	STATE OF ODISHA RAMAKANT BEHERA VS	BISWORANJAN SWAIN VS	CT/0000395/2024 BARIPADA TOWN /404 /2023 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M
40	D-BLAPL/36661/2024 BLAPL/12283/2024	STATE OF ODISHA CHHATRAPAL SINGH VS	JAGABANDHU SAHU VS	CT/0000686/2023 PAIKMAL /268 /2024 S.D.J.M.,PADAMPUR(Bargarh )
41	D-BLAPL/36331/2024 BLAPL/12284/2024	STATE OF ODISHA DAYAYNIDHI PRADHANI VS	S.S.RAY (2) VS	GR/0001290/2024 PADMAPUR /123 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada )
42	D-BLAPL/35724/2024 BLAPL/12285/2024	STATE OF ODISHA SITARAM @ RAM DHANWAR VS	PABITRA KUMAR NAYAK VS	TR/0000101/2024 BIRMITRAPUR /177 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund
43	D-CMAPL/44785/2024 CMAPL/432/2024	STATE OF ODISHA THE MANAGER (LEGAL), SRIRAM GENERAL INSURANCE COMPANY LIMITED.,KHURDA VS	ADAM ALI KHAN VS	ST/0000151/2024 // (
44	D-CMP/50621/2024 CMP/1408/2024	DURYODHAN SWAIN SAMSUN NISHRA @ NISHA @ SHAMSUN NISA VS	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK
45	D-CMP/49135/2024 CMP/1409/2024	SADRUN NISHA BHARAT SAHU VS JYOTIRANJAN MOHANTY	MANASH RANJAN NAYAK VS	CS/0000454/2018 // SR.C.J-CUM-A.S.J (WOMENS COURT), B CS/0000236/2015

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46	D-CMP/50226/2024 CMP/1410/2024	SATYANARAYAN TARAI VS RINKESH PANDA	BIREN SANKAR TRIPATHY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000409/2001
47	D-CMP/46862/2024 CMP/1411/2024	BIJAYA DAS VS PAHALI DAS	PRAVAT RANJAN SUTAR VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendr CS/0000229/2019
48	D-CMP/46037/2024 CMP/1412/2024	SUBODH CHANDRA MANDAL VS GOURANGA CHARAN SWAIN	JNANA RANJAN KAR VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak ) CS/0000224/2017
49	D-CMP/47123/2024 CMP/1413/2024	NARAYAN SAHOO VS PRAMOD KUMAR SAHOO	SAROJ KUMAR DASH VS	// CIVIL JUDGE (SD),DHENKANAL(Dhenka EC/0000007/2023
50	D-CMP/50407/2024 CMP/1414/2024	DONKA RAJAYYA VS STATE OF ODISHA	BONDADA PURUSHOTTAM YADAV VS	// 3RD ADDL.SESSION JUDGE CUM SPL.J Fao/0000003/2024
51	D-CMP/50485/2024 CMP/1415/2024	TRINATH PATRA VS AINTHI ROUTRAY	PRATYUSHA NAIDU VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh TS/0000111/2001
52	D-CONTC/48594/2024 CONTC/8039/2024	KANSARAJ NAIK VS SHALINI PANDIT, IAS	ADV. VS	// () //
53	D-CONTC/49620/2024 CONTC/8040/2024	RAJENDRA DALAI VS BIJAYA KUMAR DAS, IAS	ADV VS	// () //
54	D-CONTC/49076/2024 CONTC/8041/2024	SISRAM KUMAR PRADHAN VS SRIBACHHA SINGH, SENIOR GENERAL MANAGER (HR), TPCODL	BHAWANI SANKAR PANIGRAHI VS	// () //
55	D-CONTC/50712/2024 CONTC/8042/2024	SOUMYA RANJAN BARIK VS SANTOSH KUMAR ROUT, DEO, CUTTACK	ADV. VS	// () //
56	D-CONTC/50714/2024 CONTC/8043/2024	DEBANSU KUMAR PATNAIK VS JYOTI RANJAN MISHRA, DIRECTOR ELEMENTARY EDUCATION, ODISHA	ADV. VS	// () //
57	D-CONTC/50729/2024	HARIPRASAD DIKSIT	ADV	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/8044/2024	VS ANU GARG,IAS	VS	() //
58	D-CONTC/50730/2024 CONTC/8045/2024	KRUSHNA CHANDRA SAHOO VS ANU GARG,IAS	ADV VS	// () //
59	D-CONTC/50358/2024 CONTC/8046/2024	PRAKASH CHANDRA ROUSTRAY VS SAMBIT SAHOO, MINING OFFICER, CUTTACK	LAXMINARAYAN RAYATSINGH VS	// () //
60	D-CONTC/50673/2024 CONTC/8047/2024	CHINTAMANI PATI VS ROJALIN BEHERA, TAHASILDAR, TALCHER	SUSANTA KUMAR DASH VS	// () //
61	D-CONTC/50678/2024 CONTC/8048/2024	NIRMAL CHANDRA NAYAK VS SIDDHARRATH SHANKAR SWAIN, IAS	ADV. VS	// () //
62	D-CONTC/50717/2024 CONTC/8049/2024	BIBHUTI BHUSAN RAY VS MRUTYUNJAYA TRIPATHY, OAS	MAHES DAS VS	// () //
63	D-CONTC/50728/2024 CONTC/8050/2024	KAMALAKANTA RATHA VS ANU GARG, IAS	ADV VS	// () //
64	D-CRLA/36492/2024 CRLA/1243/2024	KHADALA PRADHAN VS STATE OF ODISHA	SULOCHANA PATRO VS	GANGAPUR (ASKA) /26 /2011 A.D.J.,ASKA(Ganjam) ST/0000094/2013
65	D-CRLA/35877/2024 CRLA/1244/2024	BABULA@PRAMOD KUMAR MUDULI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	GURUDIJHATIA /47 /2007 ADDL.SESIONS JUDGE,ATHAGARH(C
66	D-CRLA/35255/2024 CRLA/1245/2024	KAPILA@KAPILENDRA MALLIK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	ST/0000266/2008 NIKIRAI /90 /2022 SPECIAL JUDGE,KENDRAPARA(Kendrap
67	D-CRLA/35589/2024 CRLA/1246/2024	PRAKASH KUMAR MUDULI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	Spl/0000044/2022 GURUDIJHATIA /47 /2007 ADDL.SESIONS JUDGE,ATHAGARH(C
68	D-CRLA/35883/2024 CRLA/1247/2024	KALIA PRADHAN@SACHIDANANDA PRADHAN VS	ALOK KUMAR MOHAPATRA VS	ST/0000266/2008 GURUDIJHATIA /47 /2007 ADDL.SESIONS JUDGE,ATHAGARH(C

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69	D-CRLA/35061/2024 CRLA/1248/2024	STATE OF ODISHA GANESH CHANDRA JENA VS	BISWAJIT TRIPATHY VS	ST/0000266/2008 SAHADEV KHUNTA /259 /2022 A.D.J.,BALASORE(Baleshwar)
70	D-CRLA/36676/2024 CRLA/1249/2024	STATE OF ODISHA HEMANTA KUMAR MISHRA VS	SUBHASHREE SEN VS	ST/0000021/2023 SAMBALPUR VIGILANCE /9 /1997 SPL.JUDGE (VIG), SUNDERGARH(Sundargarh)
71	D-CRLMC/34892/2024 CRLMC/4603/2024	STATE OF ODISHA(VIG.) LITUA @NIRANJAN JENA VS	SUSANTA KUMAR BARAL VS	TR/0000047/1999 BALIPATNA /10 /2013 J.M.F.C.,BHUBANESWAR(Khordha )
72	D-CRLMC/35605/2024 CRLMC/4604/2024	STATE OF ODISHA P.NAGARAJAN VS	SAILAZA NANDAN DAS VS	GR/0000043/2013 GOPALPUR /50 /2019 J.M.F.C.(R),BERHAMPUR(Ganjam)
73	D-CRLMC/35638/2024 CRLMC/4605/2024	STATE OF ODISHA ABHIJIT MISHRA VS	SUSHANTA KUMAR JOSHI VS	GR/0000675/2019 / /0 J.M.F.C.,BOLANGIR(Balangir)
74	D-CRLMC/36466/2024 CRLMC/4606/2024	STATE OF ODISHA SARAT CHANDRA MEHER VS	DIPTI RANJAN BHOKTA VS	ICC/0000111/2022 KORAPUT TOWN /60 /2014 ADDL.SESIONS JUDGE CUM SPECIAL
75	D-CRLMC/35642/2024 CRLMC/4607/2024	STATE OF ODISHA ARAKHITA PRADHAN VS	JUGALA KISHORE PANDA VS	CT/0000079/2014 MANAMUNDA /106 /2021 ADDL.SESION JUDGE CUM SPL.JUDGE
76	D-CRLMC/35897/2024 CRLMC/4608/2024	STATE OF ODISHA RANULATA SETHY VS	PRATAP KUMAR NAYAK VS	Spl/0000041/2021 / /0 S.D.J.M.,BALASORE(Baleshwar)
77	D-CRLMC/36173/2024 CRLMC/4609/2024	STATE OF ODISHA SHRABANA NAIK VS	BIRAJA PRASAD NANDA VS	MISCA/0000260/2019 BIKRAMPUR FCI /134 /2021 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anandapur)
78	D-CRLMC/36499/2024 CRLMC/4610/2024	STATE OF ODISHA VIKRANT SWAIN VS	BYOMAKESH TRIPATHY VS	GR/0001021/2021 MAHILA P.S.(BBSR) /53 /2016 ASST.SESIONS JUDGE,STC,BHUBANESWAR
79	D-CRLMC/36477/2024 CRLMC/4611/2024	STATE OF ODISHA NABIN CHANDRA RAIDAS VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	CT/0000033/2018 BIRMITRAPUR /189 /2024 J.M.F.C., BIRAMITRAPUR(Sundargarh) MISCA/0000026/2024

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80	D-CRLMC/36512/2024 CRLMC/4612/2024	SANJAYA MAHARATHA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /57 /2019 A.D.J.,BHANJANAGAR(Ganjam) ST/0000135/2019
81	D-CRLMC/32822/2024 CRLMC/4613/2024	AMIT SHARMA VS STATE OF ODISHA	RITA SINGH VS	MANGALA BAG /152 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000400/2024
82	D-CRLMC/33385/2024 CRLMC/4614/2024	SANTOSH KUMAR AGRAWAL@SANTOSH AGARWAL@AGRAWALLA VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	PURIGHAT /147 /2019 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000582/2022
83	D-CRLMC/34170/2024 CRLMC/4615/2024	TRILOCHAN SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SAMBALPUR VIGILANCE /61 /2002 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000025/2004
84	D-CRLMC/34226/2024 CRLMC/4616/2024	IKBAL MOLLA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// SPL.JUDGE,BALASORE(Baleshwar) Spl/0000116/2022
85	D-CRLMC/34242/2024 CRLMC/4617/2024	PRAJNA PRAKASH NAYAK VS SONIA TRIPATHY	BALARAM NAYAK VS	INFOCITY PS /368 /2023 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0003909/2020
86	D-CRLMC/34802/2024 CRLMC/4618/2024	SURENDRA KUMAR DALMIA VS CHANDRAKANTA LAXMAN KAMBLE	AMIT PRASAD BOSE VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha ) ICC/0003425/2024
87	D-CRLMC/34362/2024 CRLMC/4619/2024	BIJAY KUMAR SWAIN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	PURI TOWN /183 /2010 S.D.J.M.,PURI(Puri) GR/0001917/2010
88	D-CRLMC/36168/2024 CRLMC/4620/2024	RAJ KISHORE NAYAK VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// AUTHORISED OFFICER(Cuttack) Confiscation Case/0000034/2021
89	D-CRLMC/36479/2024 CRLMC/4621/2024	MANAGEMENT OF PRAJATANTRA PRACHAR SAMITI VS BANAMALI MOHAPATRA	ANUPAM DASH VS	// J.M.F.C,CUTTACK(Cuttack) 2(C)CC/0000889/2015
90	D-CRLMP/36440/2024 CRLMP/1698/2024	AMITASRI MOHANTY VS S.P. BHADRAK	ASMIYA RANJAN MAJHI VS	// () //
91	D-CRLMP/34921/2024	MAMI BHOI	TAPOBANTA BARIK	// //

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	CRLMP/1699/2024	VS STATE OF ODISHA	VS	() //
92	D-CRLMP/36505/2024 CRLMP/1700/2024	LILI BEHERA VS STATE OF ODISHA	DHANANJAYA NAYAK VS	NIALI /421 /2024 () //
93	D-CRLMP/36259/2024 CRLMP/1701/2024	PANKAJ LAL JEE JACHAK VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	//0 () //
94	D-CRLMP/36349/2024 CRLMP/1702/2024	TUSARKANTI SAHOO VS STATE OF ODISHA	BADRINARAYAN PANDA VS	//0 () //
95	D-CRLMP/36409/2024 CRLMP/1703/2024	SRIBATSA KUMAR PRADHAN VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	//0 () //
96	D-MACA/50478/2024 MACA/1236/2024	DIVISIONAL MANAGER ORIENTAL INSURANCE CO. LTD., SAMBALPUR VS USHA MUNDA	NAYAN BEHARI DAS VS	// 1ST ADDL SESSIONS JUDGE, SAMBALPUR Mac/0000041/2021
97	D-MATA/50161/2024 MATA/427/2024	BISHNUPRIYA KAR VS KRUSHNA CHANDRA TRIPATHY	PRAFULLA CHANDRA ACHARYA VS	// JUDGE FAMILY COURT, KEONJHAR(Keo) CP/0000112/2022
98	D-OTAPL/50502/2024 OTAPL/52/2024	COMMISSIONER CGST AND CENTRAL EXCISE,BHUBANESWAR VS M/S. EMPOWERTRANS PRIVATE LIMITED,BHUBANESWAR	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
99	D-RPFAM/50615/2024 RPFAM/361/2024	MANMOHAN SINGH MAINI VS ARVINDER KAUR	TUSAR KUMAR MISHRA VS	// JUDGE FAMILY COURT,ROURKELA(Su) Ctp/0000026/2022
100	D-RSA/49644/2024 RSA/463/2024	TIKESWARI MAHAPATRA VS SUSHMA DASH	SAROJ KUMAR PADHY VS	// DIST.AND SESSIONS JUDGE,BARGARH RFA/0000024/2018
101	D-RSA/50574/2024 RSA/464/2024	BAURIBANDHU MALLICK VS BABAJI BARIK	SUSANTA KUMAR DASH VS	// ADDL SESSIONS JUDGE, KUJANG(Jagat) RFA/0000014/2019
102	D-RVWPET/47733/2024 RVWPET/295/2024	G.M. (TECHNICAL), NHAI, BBSR VS	UMESH CHANDRA MOHANTY VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-TRP(C)/49506/2024 TRP(C)/389/2024	CHILIKURI VENKENNA @ C.H VENKANA ANKITA KUMARI TRIPATHY@PATRA VS KRUSHNA PRASAD PATRA	JAGAJIBAN PRADHAN VS	// // JUDGE FAMILY COURT,GANJAM(Ganja CP/0000305/2021
104	D-TRP(C)/50056/2024 TRP(C)/390/2024	TAPASWINI BARAL VS HEMANTA KUMAR BARIK	AMLAN SHAKTI PAUL VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000410/2022
105	D-WA/50268/2024 WA/3264/2024	SWAYAM BIKASH DAS VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
106	D-WA/50306/2024 WA/3265/2024	STATE OF ODISHA VS TUKUNI ROUT	SASWAT DAS,A.G.A VS	// 0 //
107	D-WA/50361/2024 WA/3266/2024	STATE OF ODISHA VS JAGANNATH SAHU	SARBESWAR BEHERA,A.G.A VS	// 0 //
108	D-WA/50363/2024 WA/3267/2024	STATE OF ODISHA VS BENUDHAR PERA	SASWAT DAS,A.G.A VS	// 0 //
109	D-WA/50529/2024 WA/3268/2024	MANASWINI SAHOO VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
110	D-WA/50531/2024 WA/3269/2024	STATE OF ODISHA VS RUDRA KUMAR RAY	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
111	D-WA/50532/2024 WA/3270/2024	STATE OF ODISHA VS PRAMOD KUMAR NAYAK	SATYA BRATA MOHANTY,A.G.A VS	// 0 //
112	D-WA/47617/2024 WA/3271/2024	LALIT KUMAR VS UNION OF INDIA	RAMESH CHANDRA SWAIN VS	// 0 //
113	D-WA/50533/2024 WA/3272/2024	STATE OF ODISHA VS ASUTOSH SAHU	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/50522/2024 WP(C)/30665/2024	PRABODA KUMAR BEHERA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
115	D-WP(C)/50543/2024 WP(C)/30666/2024	KABITA DAS VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
116	D-WP(C)/50826/2024 WP(C)/30667/2024	MANOJ KUMAR MOHARANA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
117	D-WP(C)/50550/2024 WP(C)/30668/2024	SUKADEV PRUSTY VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
118	D-WP(C)/50524/2024 WP(C)/30669/2024	AMULYA MALIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
119	D-WP(C)/50093/2024 WP(C)/30670/2024	SASANKA SEKHAR MOHANTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
120	D-WP(C)/50381/2024 WP(C)/30671/2024	ALLI AHAD VS COLLECTOR, CUTTACK	KISHORE KUMAR MISHRA VS	// 0 //
121	D-WP(C)/50591/2024 WP(C)/30672/2024	CHINTAMANI DAS VS UCO BANK, BBSR	UMAKANTA NAYAK VS	// 0 //
122	D-WP(C)/50586/2024 WP(C)/30673/2024	SADHU CHARAN SAHOO VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
123	D-WP(C)/50588/2024 WP(C)/30674/2024	BIKASH SETH VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
124	D-WP(C)/50618/2024 WP(C)/30675/2024	ARATI MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
125	D-WP(C)/33929/2024	M/S.SHIVA JYOTI CONSTRUCTION @ SHIVAJYOTI CONPRO PVT LTD., BBSR	JAGAMOHAN PATTANAIAK	//

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### CASES REGISTERED REPORT AS ON :05/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30676/2024	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/45225/2024 WP(C)/30677/2024	NARAYAN SUBUDHI VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
127	D-WP(C)/46092/2024 WP(C)/30678/2024	PRADIP KUMAR DAS MOHAPATRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
128	D-WP(C)/47228/2024 WP(C)/30679/2024	MURALIDHAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
129	D-WP(C)/50603/2024 WP(C)/30680/2024	LILABATI JAYPURIA VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
130	D-WP(C)/49226/2024 WP(C)/30681/2024	GOSTA GOPAL ROUT VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
131	D-WP(C)/50794/2024 WP(C)/30682/2024	SHREE IDEAL HOMES PVT. LTD., PARADEEP VS PARADIP PORT TRUST (PPT), JAGATSINGHPUR	PRABODHA CHANDRA NAYAK VS	// 0 //
132	D-WP(C)/47589/2024 WP(C)/30683/2024	TRINATH BHOI VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
133	D-WP(C)/49433/2024 WP(C)/30684/2024	PRASAN KUMAR JENA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
134	D-WP(C)/50534/2024 WP(C)/30685/2024	RAMCHANDRA BISWAL VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //
135	D-WP(C)/49854/2024 WP(C)/30686/2024	SIBA NAYAK VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
136	D-WP(C)/50549/2024 WP(C)/30687/2024	BANALATA MOHANTY VS	ABANI KANTA DASH VS	// 0

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### CASES REGISTERED REPORT AS ON :05/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/47708/2024 WP(C)/30688/2024	STATE OF ODISHA PRAFULLA KUMAR PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // ()
138	D-WP(C)/50141/2024 WP(C)/30689/2024	THE BRANCH MANAGER, PNB MET LIFE INSURANCE COMPANY LTD, BBSR VS PRAMILA SAHOO	SONITA BISWAL VS	// () //
139	D-WP(C)/50605/2024 WP(C)/30690/2024	RAMCHANDRA PRADHAN VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// () //
140	D-WP(C)/50592/2024 WP(C)/30691/2024	DIPAK @ DEEPAK RAM MUNDA VS STATE OF ODISHA	SAURAV TIBREWAL VS	// () //
141	D-WP(C)/50207/2024 WP(C)/30692/2024	ALL ORISSA JUDICIAL TYPIST ASSOCIATION, CUTTACK VS REGISTRAR GENERAL, ORISSA HIGH COURT	BASUDEV PUJARI VS	// () //
142	D-WP(C)/50608/2024 WP(C)/30693/2024	BHASKAR CHANDRA PUHAN VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// () //
143	D-WP(C)/47775/2024 WP(C)/30694/2024	SITARAM AGRAWALA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// () //
144	D-WP(C)/50609/2024 WP(C)/30695/2024	MEENA TANTY VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// () //
145	D-WP(C)/50806/2024 WP(C)/30696/2024	BUDHIA MURMU VS STATE OF ODISHA	AMITABH MISHRA VS	// () //
146	D-WP(C)/50237/2024 WP(C)/30697/2024	UMAKANTA DHAL VS STATE OF ODISHA	SUBRATA PANDA VS	// () //
147	D-WP(C)/50617/2024 WP(C)/30698/2024	M/S. SRINIVAS PRADHAN, GANJAM VS JOINT COMNR OF CT AND GST, GANJAM	BIBHUTI BHUSAN PANDA VS	// () //

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### CASES REGISTERED REPORT AS ON :05/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/50356/2024 WP(C)/30699/2024	KHALLI RAM SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
149	D-WP(C)/50593/2024 WP(C)/30700/2024	MUKESH BHOI VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
150	D-WP(C)/50362/2024 WP(C)/30701/2024	KHALLI RAM SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
151	D-WP(C)/50442/2024 WP(C)/30702/2024	SABITA BARIK VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
152	D-WP(C)/47434/2024 WP(C)/30703/2024	BALABHADRA GHANTA VS THE GENERAL MANAGER,ICICI LOMBARD GENERAL INSURANCE CO.,MUMBAI	JUDHISTHIR SAHOO VS	// 0 //
153	D-WP(C)/50511/2024 WP(C)/30704/2024	DHIRENDRA DHAL VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
154	D-WP(C)/50512/2024 WP(C)/30705/2024	INDRAMANI NAYAK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
155	D-WP(C)/50665/2024 WP(C)/30706/2024	SARAT KUMAR PRADHAN VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
156	D-WP(C)/47776/2024 WP(C)/30707/2024	BILASINI PADHAN VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
157	D-WP(C)/48286/2024 WP(C)/30708/2024	TRINATH TANTI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
158	D-WP(C)/47960/2024 WP(C)/30709/2024	CHITARANJAN RATH VS DISTRICT JUDGE, BALASORE	BINAYA KUMAR MOHANTY VS	// 0 //
159	D-WP(C)/49981/2024	PRASANTA KUMAR MOHANTY	SONALI PANDA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30710/2024	VS EXECUTIVE OFFICER BHAWANIPATNA MUNICIPAL COUNCIL	VS	0 //
160	D-WP(C)/50021/2024 WP(C)/30711/2024	MS/. DALMIA CEMENT (BHARAT) LTD., SUNDARGARH VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
161	D-WP(C)/48699/2024 WP(C)/30712/2024	PRAFULLA KUMARI PANIGRAHI VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
162	D-WP(C)/50364/2024 WP(C)/30713/2024	GAGAN KUMAR ROUT VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
163	D-WP(C)/50521/2024 WP(C)/30714/2024	SUKADEB BEHERA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
164	D-WP(C)/49508/2024 WP(C)/30715/2024	SUBASH CHANDRA SAHU VS CHAIRMAN AND MANAGING DIRECTOR, OSRTC, BBSR	GHANASHYAM NAMTOAR VS	// 0 //
165	D-WP(C)/50068/2024 WP(C)/30716/2024	DR.SURYA NARAYAN MISHRA VS ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INTSTITUTE, WEST BENGAL	AKASH ACHARYA VS	// 0 //
166	D-WP(C)/50653/2024 WP(C)/30717/2024	BHAGABAN PATTANAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
167	D-WP(C)/50523/2024 WP(C)/30718/2024	BIREN NAIK VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// 0 //
168	D-WP(C)/50070/2024 WP(C)/30719/2024	DR.SANGRAM PARAMAGURU VS ICAR AGRICULTURAL TECHNOLOGY	AKASH ACHARYA VS	// 0 //
169	D-WP(C)/45856/2024 WP(C)/30720/2024	BEDABYASA NAIK VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
170	D-WP(C)/50654/2024 WP(C)/30721/2024	ISSAN KUMAR ROUT VS	ARIJEET MISHRA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/46544/2024 WP(C)/30722/2024	SAROJINI ROUT KALPANA BHUTTA VS COLLECTOR AND DIST.MAGISTRATE JAGATSINGHPUR	DAYANIDHI MOHANTY VS	// // ()
172	D-WP(C)/50578/2024 WP(C)/30723/2024	G.BHOBANI DORA @ GANDUM BHOBANI DORA VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// () //
173	D-WP(C)/50658/2024 WP(C)/30724/2024	M/S. ANIL KUMAR SADANGI, KORAPUT VS STATE TAX OFFICER, KORAPUT	KAJAL SAHOO VS	// () //
174	D-WP(C)/50722/2024 WP(C)/30725/2024	NB SUB GAGAN BEHARI BEURA VS UNION OF INDIA	SAMARENDRA BEURA VS	// () //
175	D-WP(C)/50095/2024 WP(C)/30726/2024	DARGHA OF JAHANIA PEER SAHEB BIJE KAKATPUR VS ODISHA BOARD OF WAQF	SHAIK ABDUL NAYEEM VS	// () //
176	D-WP(C)/50012/2024 WP(C)/30727/2024	SUSANTA KUMAR MOHANTY VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA	BHABANI PRASAD MOHANTY VS	// () //
177	D-WP(C)/50597/2024 WP(C)/30728/2024	PRADYUMNA KUMAR NAYAK VS THE CHAIRMAN NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI	BIBEKANANDA BHUYAN VS	// () //
178	D-WP(C)/45933/2024 WP(C)/30729/2024	HIMANSU SEKHAR BEHURA VS CHANDRABATI SAHOO	SUDHANSU SEKHAR JENA VS	// () //
179	D-WP(C)/50355/2024 WP(C)/30730/2024	M/S RANGLAL MODI AND SONS VS THE ASST COMMISSIONER OF STATE TAX	BHABANI PRASAD MOHANTY VS	// () //
180	D-WP(C)/50624/2024 WP(C)/30731/2024	M/S. NARAHARI PRADHAN, GANJAM VS JOINT COMMISSIONER CT AND GST, GANJAM	BIBHUTI BHUSAN PANDA VS	// () //
181	D-WP(C)/48076/2024 WP(C)/30732/2024	JYOTSNARANI DAS VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// () //

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### CASES REGISTERED REPORT AS ON :05/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/50231/2024 WP(C)/30733/2024	RAJU BARIK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
183	D-WP(C)/50382/2024 WP(C)/30734/2024	NARESH KALAPA VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR	BHABANI PRASAD MOHANTY VS	// 0 //
184	D-WP(C)/50625/2024 WP(C)/30735/2024	M/S GARGSON AUTOMOBILE PVT. LTD., BBSR VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
185	D-WP(C)/50526/2024 WP(C)/30736/2024	DIPAK KUMAR NAYAK VS IPSITA MOHANTY	SUSANTA KUMAR TRIPATHY VS	// 0 //
186	D-WP(C)/50661/2024 WP(C)/30737/2024	ARJUN KANHAR VS STATE OF ODISHA	GYANEDRA KUMAR TRIPATHY VS	// 0 //
187	D-WP(C)/48873/2024 WP(C)/30738/2024	M/S. SHIFA HOSPITAL,MATH SAHI,TULASIPUR, CUTTACK VS DEPUTY DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR	GANESH PRASAD SAMAL VS	// 0 //
188	D-WP(C)/50662/2024 WP(C)/30739/2024	BIBHUTI BHUSAN PANDA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
189	D-WP(C)/46072/2024 WP(C)/30740/2024	SANGHAMITRA SENANI @ KAUDI VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //
190	D-WP(C)/50686/2024 WP(C)/30741/2024	BAIDYANATH BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
191	D-WP(C)/50687/2024 WP(C)/30742/2024	GYANANANDA SENAPATI VS THE CHAIRMAN CUM MANAGING DIRECTOR, OPTCL, BBSR	RAMANATH ACHARYA VS	// 0 //
192	D-WP(C)/50719/2024 WP(C)/30743/2024	DAITARI BEHERA VS STATE OF ODISHA	NAGEN KUMAR BARIK VS	// 0 //
193	D-WP(C)/50675/2024	SABITA PANDA	BRAJA MOHAN SARANGI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30744/2024	VS	VS	0
194	D-WP(C)/50676/2024	R.T.O., CHANDIKHOLE, JAJPUR	BRAJA MOHAN SARANGI	//
	WP(C)/30745/2024	EASTERN MEDIA LTD, BBSR	VS	0
		VS		//
195	D-WP(C)/50692/2024	STATE OF ODISHA	BASUMATI PRADHAN	//
	WP(C)/30746/2024	HIMANSHU RANJAN TRIPATHY	VS	0
		VS		//
196	D-WP(C)/50674/2024	STATE OF ODISHA	MANAS PATI	//
	WP(C)/30747/2024	REBATISH SINGH NAYAK	VS	0
		VS		//
197	D-WP(C)/50641/2024	STATE OF ODISHA	SITANSU MOHAN SINGH	//
	WP(C)/30748/2024	RENUKA DAS	VS	0
		VS		//
198	D-WP(C)/50684/2024	STATE OF ODISHA	PABITRA KUMAR NAYAK	//
	WP(C)/30749/2024	BAIDYANATH BHOI	VS	0
		VS		//
199	D-WP(C)/50693/2024	STATE OF ODISHA	SANGRAM JENA	//
	WP(C)/30750/2024	AKSHYA KUMAR RATH	VS	0
		VS		//
200	D-WP(C)/50642/2024	STATE OF ODISHA	SITANSU MOHAN SINGH	//
	WP(C)/30751/2024	ANSUMAN RATH	VS	0
		VS		//
201	D-WP(C)/50685/2024	STATE OF ODISHA	PABITRA KUMAR NAYAK	//
	WP(C)/30752/2024	BEDAMATI BHOI	VS	0
		VS		//
202	D-WP(C)/50828/2024	STATE OF ODISHA	PAMI RATH	//
	WP(C)/30753/2024	SAI SABURI NURSINGH AND HEALTH SCIENCE COLLEGE, BBSR	VS	0
		VS		//
203	D-WP(C)/50643/2024	STATE OF ODISHA	SITANSU MOHAN SINGH	//
	WP(C)/30754/2024	RENUKA DAS	VS	0
		VS		//
204	D-WP(C)/50694/2024	STATE OF ORISSA	ASHOK KUMAR SAHOO	//
	WP(C)/30755/2024	GAYATRI BEHERA	VS	0
		VS		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/49057/2024 WP(C)/30756/2024	STATE OF ODISHA KISHORE BISWAL VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// // ()
206	D-WP(C)/49175/2024 WP(C)/30757/2024	RANGADHAR SAMAL VS STATE OF ODISHA	NETRANANDA BISWAL VS	// ()
207	D-WP(C)/46112/2024 WP(C)/30758/2024	BIMAL KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()
208	D-WP(C)/44426/2024 WP(C)/30759/2024	DHYANESH PRASAD KANUNGO VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// ()
209	D-WP(C)/49366/2024 WP(C)/30760/2024	PRABODH KISHORE NANDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// ()
210	D-WP(C)/50346/2024 WP(C)/30761/2024	SUJAT KUMAR NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// ()
211	D-WP(C)/50560/2024 WP(C)/30762/2024	M/S. SRINIVAS PRADHAN, BERHAMPUR VS JOINT COMMISSIONER OF STATE TAX, APPELLATE TERRITORIAL RANGE, GANJAM	BIBHUTI BHUSAN PANDA VS	// ()
212	D-WP(C)/50626/2024 WP(C)/30763/2024	BUDHIRAM JENA VS THE TAHASILDAR, DHAMNAGAR, BHADRAK	MD. GOLAM MADANI VS	// ()
213	D-WP(C)/50634/2024 WP(C)/30764/2024	SRIDHAR SAHOO VS THE TAHASILDAR, DHAMNAGAR, BHADRAK	MD. GOLAM MADANI VS	// ()
214	D-WP(C)/50751/2024 WP(C)/30765/2024	SASWAT KUMAR SAHU VS BANDHAN BANK LTD, KOLKATA	DEEPALI MAHAPATRA VS	// ()
215	D-WP(C)/50347/2024 WP(C)/30766/2024	SANDIPANI MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/50649/2024 WP(C)/30767/2024	SANJUKTA MOHANTY VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// () //
217	D-WP(C)/50235/2024 WP(C)/30768/2024	ALLURI RADHA VS THE COLLECTOR, RAYAGADA	SUBHENDU KAR VS	// () //
218	D-WP(C)/50348/2024 WP(C)/30769/2024	SAMRITA PATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
219	D-ABLAPL/36131/2024 ABLAPL/13890/2024	SANKAR NAYAK @ DEEPAK NAYAK VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	MANGALA BAG /309 /2024 () //
220	D-ABLAPL/35763/2024 ABLAPL/13891/2024	AMIT BAG@AMIT KUMAR BAG VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /624 /2024 () //
221	D-ABLAPL/35812/2024 ABLAPL/13892/2024	ASHISH KUMAR RAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /773 /2024 () //
222	D-ABLAPL/36245/2024 ABLAPL/13893/2024	SAHIL @ RAKESH MALLIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /918 /2024 () //
223	D-ABLAPL/35949/2024 ABLAPL/13894/2024	RAJEEV RANJAN SETH VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	//0 () //
224	D-ABLAPL/36339/2024 ABLAPL/13895/2024	DIBYA LOCHAN BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR TOWN /440 /2024 () //
225	D-ABLAPL/36288/2024 ABLAPL/13896/2024	RAMESH CHANDRA SWAIN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHOUDWAR /608 /2024 () //
226	D-ABLAPL/35810/2024 ABLAPL/13897/2024	SUKURU PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /773 /2024 () //
227	D-ABLAPL/36421/2024	SUMANTA KARNA	DHANANJAYA MUND	//0

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	ABLAPL/13898/2024	VS STATE OF ODISHA	VS	S.D.J.M.,ATHMALLIK(Anugul ) 2(B)CC/0000019/2024
228	D-ABLAPL/36537/2024 ABLAPL/13899/2024	PARESH KUMAR BISWAL VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	JAJPUR SADAR /331 /2024 ( ) //
229	D-ABLAPL/36422/2024 ABLAPL/13900/2024	SADHU SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	DHENKANAL SADAR /906 /2024 ( ) //
230	D-ABLAPL/36385/2024 ABLAPL/13901/2024	K. KRISHNA RAO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	RAYAGADA TOWN /208 /2010 ( ) //
231	D-ABLAPL/36443/2024 ABLAPL/13902/2024	PRAKASH PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /163 /2024 ( ) //
232	D-ABLAPL/36458/2024 ABLAPL/13903/2024	BHRUMRAJ MAHAKUR @ BHAMRAJ MAHAKUR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /481 /2024 ( ) //
233	D-ABLAPL/33005/2024 ABLAPL/13904/2024	SK. FAYAZ ALLI VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	KISSANNAGAR PS /155 /2023 ( ) //
234	D-ABLAPL/36312/2024 ABLAPL/13905/2024	SUSHANT SAHOO VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	MAHILA P.S. BUXIBAZAR /171 /2024 ( ) //
235	D-ABLAPL/36538/2024 ABLAPL/13906/2024	PARESH KUMAR BISWAL VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	JAJPUR SADAR /330 /2024 ( ) //
236	D-ABLAPL/36454/2024 ABLAPL/13907/2024	HARI SHANKAR MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /494 /2024 ( ) //
237	D-ABLAPL/36465/2024 ABLAPL/13908/2024	SAGAR SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	PLANTSITE /907 /2024 ( ) //
238	D-ABLAPL/36541/2024 ABLAPL/13909/2024	PRADEEP KUMAR SAMANTARAY VS	SARAT CHANDRA MEKAP VS	/ /0 ( )

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239	D-ABLAPL/36313/2024 ABLAPL/13910/2024	STATE OF ODISHA SANTILATA SAHOO VS	SHAKTIDHAR MISHRA VS	// MAHILA P.S. BUXIBAZAR /171 /2024 ()
240	D-ABLAPL/36518/2024 ABLAPL/13911/2024	STATE OF ODISHA SAMIR SAHU VS	RAJJEET ROY VS	// BADAGODA P.S. /452 /2024 ()
241	D-ABLAPL/36548/2024 ABLAPL/13912/2024	STATE OF ODISHA BIKASH KUMAR SAHU VS	ANITA SAHOO VS	// MANAMUNDA /294 /2024 ()
242	D-ABLAPL/36419/2024 ABLAPL/13913/2024	STATE OF ODISHA SRIDHAR BEHERA VS	NIRANJAN NAYAK VS	// RAMACHANDRAPUR /369 /2024 ()
243	D-ABLAPL/36520/2024 ABLAPL/13914/2024	STATE OF ODISHA SHAKTI MALLIK VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /918 /2024 ()
244	D-ABLAPL/36192/2024 ABLAPL/13915/2024	STATE OF ODISHA RAHUL MOHANTY VS	DIPTI RANJAN MOHAPATRA VS	// TIRTOL /566 /2024 ()
245	D-ABLAPL/36553/2024 ABLAPL/13916/2024	STATE OF ODISHA DAMBARUDHAR SETH VS	DIPANKAR ACHARYA VS	// HEMGIR /510 /2024 ()
246	D-ABLAPL/36521/2024 ABLAPL/13917/2024	STATE OF ODISHA MAMATARANI SATAPATHY VS	ASHOK KUMAR MOHANTY VS	// HINDOL /299 /2024 ()
247	D-ABLAPL/35873/2024 ABLAPL/13918/2024	STATE OF ODISHA YOGESH JALAN VS	SHISHIR KUMAR SAMAL VS	// BAREIPALI /166 /2024 ()
248	D-ABLAPL/36557/2024 ABLAPL/13919/2024	STATE OF ODISHA M. RANJIT @ MOILI RANJIT VS	S.S.RAY (2) VS	// NIMAKHANDI /313 /2024 ()
249	D-ABLAPL/36522/2024 ABLAPL/13920/2024	STATE OF ODISHA BABUL @ BISWAJEET PATRA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// INFOCITY PS /496 /2024 () //

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250	D-ABLAPL/36559/2024 ABLAPL/13921/2024	JIKHARIYA MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /51 /2022 () //
251	D-ABLAPL/36525/2024 ABLAPL/13922/2024	JASOBANTA ROUTRAY @ JASOBANTA RAUTARAY @ YASOBANTA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TANGI (KHURDA) /809 /2024 () //
252	D-ABLAPL/35915/2024 ABLAPL/13923/2024	BENUDHAR SETH VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	//0 () //
253	D-ABLAPL/35989/2024 ABLAPL/13924/2024	PRASAD NALLANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MAHILA (BERHAMPUR) /65 /2024 () //
254	D-ABLAPL/36560/2024 ABLAPL/13925/2024	SAMARPAN ROUT VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	TIRTOL /534 /2024 () //
255	D-ABLAPL/36152/2024 ABLAPL/13926/2024	SANJAY KUMAR BARIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	KAPTIPADA /255 /2023 () //
256	D-ABLAPL/36527/2024 ABLAPL/13927/2024	KISHORE KUMAR RATH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHILA P.S.(BBSR) /159 /2024 () //
257	D-ABLAPL/36540/2024 ABLAPL/13928/2024	SUBHADRA MALIK VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE SADAR /364 /2024 () //
258	D-ABLAPL/36528/2024 ABLAPL/13929/2024	AJITAV MALLICK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
259	D-ABLAPL/36543/2024 ABLAPL/13930/2024	ABHISHEK CHOUDHURY VS STATE OF ODISHA	SUPRIYA PATRA VS	//0 () //
260	D-ABLAPL/33115/2024 ABLAPL/13931/2024	PADU CHALAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	//0 J.M.F.C, KOKSARA(Kalahandi) 2(B)CC/000003/2023
261	D-ABLAPL/36529/2024	NARAYAN ROUT	DEBASIS BISWAL	NISCHINTAKOILI /276 /2024

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	ABLAPL/13932/2024	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/36561/2024 ABLAPL/13933/2024	BISIKESAN NARAYAN MOILI VS STATE OF ODISHA	S.S.RAY (2) VS	NIMAKHANDI /313 /2024 () //
263	D-ABLAPL/36544/2024 ABLAPL/13934/2024	TUSHAR CHOUDHURY VS STATE OF ODISHA	SUPRIYA PATRA VS	/ /0 () //
264	D-ABLAPL/36562/2024 ABLAPL/13935/2024	M. BHASKAR @ MOILI BHASKAR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	NIMAKHANDI /313 /2024 () //
265	D-ABLAPL/36535/2024 ABLAPL/13936/2024	PAPU SAHOO VS STATE OF ODISHA	MILAN KANUNGO VS	MANCHESWAR P.S. /438 /2024 () //
266	D-ABLAPL/36546/2024 ABLAPL/13937/2024	MINU TIBAREWAL VS STATE OF ODISHA	SUPRIYA PATRA VS	/ /0 () //
267	D-ABLAPL/36536/2024 ABLAPL/13938/2024	JAGANNATH PRADHAN @ PUPUN VS STATE OF ODISHA	RANJIT MOHANTY VS	BHANJANAGAR /1152 /2024 () //
268	D-ABLAPL/36564/2024 ABLAPL/13939/2024	LUCKY BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /138 /2024 () //
269	D-ABLAPL/36551/2024 ABLAPL/13940/2024	AJAYA MAHAKUD @ AJAYA KUMAR MAHAKUD VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BARI RAMACHANDRAPUR /609 /2024 () //
270	D-ABLAPL/36080/2024 ABLAPL/13941/2024	NIMAIN CHARAN DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	KENDRAPARA /240 /2024 () //
271	D-ABLAPL/36463/2024 ABLAPL/13942/2024	ANASUYA BARIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	ANANDAPUR /294 /2024 () //
272	D-ABLAPL/36556/2024 ABLAPL/13943/2024	SANTOSH KUMAR SAHOO VS	RAKESH BEHERA VS	ANGUL TOWN /932 /2024 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/36149/2024 ABLAPL/13944/2024	STATE OF ODISHA BHIMASEN @ BHIMSEN LENKA VS	PREMRAJ GOUDA VS	// PURI TOWN /72 /2024 ()
274	D-ABLAPL/36464/2024 ABLAPL/13945/2024	STATE OF ODISHA ANASUYA BARIK VS	TUKUNA KUMAR MISHRA VS	// GHASIPURA /390 /2024 ()
275	D-ABLAPL/36473/2024 ABLAPL/13946/2024	STATE OF ODISHA SUDARSAN KARNA @ BABAJI KARNA VS	SANGRAM KESHARI ROUT VS	// BOUDH /2 /2018 ()
276	D-ABLAPL/36208/2024 ABLAPL/13947/2024	STATE OF ODISHA NRUSINGHA SENAPATI VS	ANUGRAHA NARAYAN SAMANTRAY VS	// KUJANGA /558 /2024 ()
277	D-ABLAPL/36670/2024 ABLAPL/13948/2024	STATE OF ODISHA ROHIT ORAM VS	KAUSTUVA MOHANTY VS	// RENGALI (SAMBALPUR) /141 /2022 ()
278	D-ABLAPL/36489/2024 ABLAPL/13949/2024	STATE OF ODISHA PINTU BARIKA @ SWADHIN BEHERA VS	ACHYUTANANDA PATTANAIAK VS	// AIR FIELD P.S. /299 /2024 ()
279	D-ABLAPL/36485/2024 ABLAPL/13950/2024	STATE OF ODISHA ABDESH KUMAR SINGH VS	SUSIL KUMAR PATTNAIK VS	// LAHUNIPADA /221 /2024 ()
280	D-ABLAPL/36286/2024 ABLAPL/13951/2024	STATE OF ODISHA MANOJ PRADHAN @ PADHAN VS	SUSANTA KUMAR SAHU VS	// BARGARH SADAR /317 /2024 ()
281	D-ABLAPL/36563/2024 ABLAPL/13952/2024	STATE OF ODISHA AJAYA SABAR VS	S.S.RAY (2) VS	// PADMAPUR /51 /2022 ()
282	D-ABLAPL/36495/2024 ABLAPL/13953/2024	STATE OF ODISHA SK. TABRAZ @ TABREZ VS	DIBYAJYOTI SAHOO VS	// /0 S.D.J.M.,BHADRAK(Bhadrak )
283	D-ABLAPL/36330/2024 ABLAPL/13954/2024	STATE OF ODISHA S.SARASWATI REDDY VS	S.S.RAY (2) VS	2(A)CC/0000801/2024 CHAMAKHANDI /408 /2024 ()
		STATE OF ODISHA		//

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284	D-ABLAPL/36611/2024 ABLAPL/13955/2024	LIZA @ SUBHASHRI RANABIJULI VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KANAS /258 /2024 () //
285	D-ABLAPL/36508/2024 ABLAPL/13956/2024	SUKANTI PADHIARI VS STATE OF ODISHA	MD. GOLAM MADANI VS	BONTH /188 /2024 () //
286	D-ABLAPL/36415/2024 ABLAPL/13957/2024	MANOJ PRADHAN@PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH /461 /2024 () //
287	D-ABLAPL/36617/2024 ABLAPL/13958/2024	BAPI @ BIBHUTI BHUSAN BAGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	BELPARA /24 /2023 () //
288	D-ABLAPL/36566/2024 ABLAPL/13959/2024	DEBASHISH PANDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	JAJPUR TOWN /472 /2024 () //
289	D-ABLAPL/34765/2024 ABLAPL/13960/2024	MIR ASRUDDIN @ GEBU VS STATE OF ODISHA	AVIJIT PATNAIK VS	BASUDEVPUR /197 /2023 () //
290	D-ABLAPL/36169/2024 ABLAPL/13961/2024	SAHIL @ MD.SAHIL VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JHARSUGUDA /634 /2024 () //
291	D-ABLAPL/36644/2024 ABLAPL/13962/2024	PRAMISH CHANDRA BIHARI VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /196 /2024 () //
292	D-ABLAPL/36571/2024 ABLAPL/13963/2024	TABARAK SAHA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	TIHIDI /527 /2024 () //
293	D-ABLAPL/36303/2024 ABLAPL/13964/2024	UMESH SETHI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BARIA /197 /2024 () //
294	D-ABLAPL/36572/2024 ABLAPL/13965/2024	ROSHAN MARDANGI@TRINATH MRUDUNGIA VS STATE OF ODISHA	SYED IQBAL VS	BADABAZAR /416 /2024 () //
295	D-ABLAPL/36496/2024	RAMESH JENA	PRADIPTA BEURA	TIGIRIA /257 /2024

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	ABLAPL/13966/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/36575/2024 ABLAPL/13967/2024	DEBASHISH PANDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	JAJPUR TOWN /470 /2024 () //
297	D-ABLAPL/36578/2024 ABLAPL/13968/2024	SANDHYA ROUL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /262 /2024 () //